NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

Appeal.No.588/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh

2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th January 2018, 10.30 A.M

Name	of the Company	Magic Minds Entertaime	nt Pvt.LtdVs- ROC,WB	
Under Section		252 (3)		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

AVIDIT GHOSHAL

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ORDER

Ld. Counsel for the appellant is present.

It appears from the record that ROC report is awaited. Ld. Counsel for the appellant has stated that notice has already been served on the Central Government and ROC. Let reminder be issued to the Central Government through Regional Director, Eastern Region, Ministry of Corporate Affairs and the Registrar of Companies, West Bengal for submissions of detail paragraphwise reply within 15 days from the date of receipt of this order.

Appellant is directed to file affidavit of service within 3 days from today.

List it on 06/03/2018.

Let urgent certified copy of this order be issued to the appellant, if applied for, upon compliance of all requisite formalities.

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(Jinan K.R.) Member (J) Sd

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(V.P.Singh) Member (J)